

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION No. 109 of 2022**

IN THE MATTER OF:

Vivek Kamboj & Anr.

...Applicants

VERSUS

Union of India and ors.

...Respondents

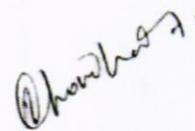
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Through



RITWICK DUTTA



RAHUL CHOUDHARY

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New Delhi – 110048

Mobile No. 9312407881

Email:-dclaw160@gmail.com

Dated:- 06.11.2023

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
OA No. 109 of 2022**

IN THE MATTER OF:

Vivek Kamboj & Anr.

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ADDITIONAL AFFIDAVIT ON BEHALF OF THE APPLICANT

I, Vivek Kamboj, S/o Y. P. Kamboj, aged about 51 years, R/o C-579, Sushant Lok-I, Gurugram, Haryana, presently at New Delhi, do hereby solemnly affirm and declare as under:

1. That I am the Applicant No. 1 in the above titled application and conversant with the facts and circumstances of the case and competent to swear this affidavit.
2. That the above-titled Original Application was filed bringing to the notice of the Hon'ble Tribunal dumping of municipal solid waste in forest areas of Aravallis and discharging of leachate in surrounding areas of Bandhwari landfill site in District Gurugram, Haryana. It was submitted that this action of dumping of waste and discharging leachate is not only in violation of the Solid Waste Management Rules, 2016, Forest (Conservation) Act, 1980, Punjab Land Preservation Act, 1900 but also in violation of several directions including Order dated 07.04.2021 of this Hon'ble Tribunal passed in O.A. No. 415 of 2015, O.A. No. 514 of 2018 and O.A. No. 606 of 2018. That this act of dumping of waste and discharging leachate is also causing irreversible damage to the ecology and environment of the Aravallis as well as causing nuisance to the people living in the Bandhwari village.
3. That vide IA No. 757 of 2023 filed on 07.10.2023 in the present Original Application, the Applicant had highlighted the deteriorating

(Signature)



condition in and around the Bandhwari landfill site and sought urgent directions keeping in mind the situation on ground:

- i. Fresh waste is still being dumped at Bandhwari landfill in violation of the Order dated 23.09.2022 of this Hon'ble Tribunal. This waste has caught fire on multiple occasions due to lack of segregation and consequent release of toxic gases.
 - ii. Dumping of waste in the adjoining Aravalli forest land, in violation of the Forest (Conservation) Act, 1980. Dumping of waste on forest land has continued even after passing of the Order dated 23.09.2022 of this Hon'ble Tribunal.
 - iii. Leachate is seeping from the waste into the nearby watering holes used by wild animals (artificially constructed structures used by wild animals for drinking water), including leopards possibly leading to multiple cases of death of leopards.
 - iv. Leachate is flowing towards the Bandhwari village, located at a distance of less than 1 kilometre and getting collected in a low lying area, causing health issues and nuisance to the people living in the area.
 - v. Discharge of leachate from Badhwari landfill is not only flowing into the Aravalli forest land but also contaminating the groundwater by flowing into nearby water bodies.
 - vi. The authorities have failed to take action on the basis of the representations sent by the Applicants highlighting multiple violations.
4. That during the hearing held on 10.10.2023, the Hon'ble Tribunal had asked the Applicant to provide feasible solutions to the issue of mismanagement of waste in Gurugram, Haryana.
5. That by way of this Additional Affidavit, the Applicant wishes to highlight the non-compliance with the provisions of Solid Waste Management Rules, 2016 with respect to segregation of waste at source by the waste generators IN Gurugram District. Rule 4 of the

Ready



Solid Waste Management Rules, 2016 makes it a responsibility of the waste generator to undertake waste segregation at source:

"4. Duties of waste generators.- (1) Every waste generator shall,- (a) segregate and store the waste generated by them in three separate streams namely bio-degradable, non biodegradable and domestic hazardous wastes in suitable bins and handover segregated wastes to authorised waste pickers or waste collectors as per the direction or notification by the local authorities from time to time."

6. It is submitted that if such waste segregation at source is undertaken and in-situ composting of waste is done, such waste would not be required to be sent to Bandhwari landfill, thereby reducing the stress of the landfill and the consequent issues arising out of it.
7. That the Applicant had filed an RTI dated 17.11.2020 seeking information on segregation of waste by bulk waste generators present in Zone 1, Zone 2, Zone 3 and Zone 4 at Gurugram and also to receive detailed information on the number of challans and notices that has been issued by the Municipal Corporation of Gurugram for non-compliance with the Solid Waste Management Rules, 2016.
8. That in the reply to the RTI Application, it was informed that there are about 28 Bulk Waste Generators who do not have a composting facility however, no challan had been issued to them. It was also informed that out of 145 bulk waste generators in Zone 3 of Gurugram, only 63 have composting units. While in Zone 4, there are only 31 composting units.

Copy of the RTI Reply dated 25.01.2021 is annexed herewith as

ANNEXURE A-1.

9. That there are 1200 residential societies in District Gurugram, as per the information provided by Joint Director, Department of Industries and Commerce.



Copy of email dated 15.11.2022 received from the Joint Director, Department of Industries and Commerce is annexed herewith as **ANNEXURE A-2.**

10. It is submitted that as per an article titled "*Fines on bulk waste generators to be linked to water bills*" dated 17.08.2023 published in The Times of India, out of these 1200 residential societies, only 200 residential societies are composting wet waste within their premises, which is not more than 17% of total residential complexes. The newspaper article states:

*"In April, the Centre for Science and Environment (CSE) had said MCG needs to map BWGs as the numbers currently identified are underestimated. The civic body had identified 614BWGs — such as gated communities, institutions, hotels and restaurants in an area over 5,000 sqm — in the city. **Of these, just around 200 — around one-third — are composting wet waste within their premises, CSE had said in a report.**"*

(Emphasis supplied)

Copy of article titled "*Fines on bulk waste generators to be linked to water bills*" dated 17.08.2023 published in The Times of India is annexed herewith as **ANNEXURE A-3.**

11. It is submitted that this information is only pertaining to bulk waste generators with respect to residential societies and no information is provided with respect to other waste generators in the area.

12. That in this regard, seeking compliance with the Solid Waste Management Rules, 2016, the Applicant herein had also filed Original Application No. 136 of 2022 before the Hon'ble Tribunal in which non-compliance with the provisions of Solid Waste Management Rules,

Wadey



2016 with regard to segregation of waste by waste generators and in-situ composting was highlighted.

13. That the Applicant had contended in Original Application No. 136 of 2022 that due to lack of segregation of waste by waste generators and absence of in-situ composting, stress on Bandhwari landfill is increasing because unsegregated waste is reaching the Bandhwari landfill. This in turn is leading to contamination of groundwater of nearby villages by discharge of leachate from the landfill, which is ultimately getting mixed with groundwater.

14. That vide Order dated 21.02.2022, the Hon'ble Tribunal directed the Municipal Corporation of Gurugram to take action against the violators:

"2. In view of the above grievance the Gurugram Municipal Corporation is directed to look into the grievance of the applicants and take appropriate action in accordance with law following due process."

Copy of the Order dated 21.02.2022 of this Hon'ble Tribunal in Original Application No. 136 of 2022 is annexed herewith as **ANNEXURE A-4**.

15. That the Applicant had sought execution of this Order by filing an Execution Application No. 31 of 2022. The Hon'ble Tribunal in Order dated 19.10.2022 referred to Original Application No. 172/2021 titled *Poonam Yadav v. M/s Ecogreen Energy Pvt. Ltd. & Ors.* wherein the Hon'ble Tribunal constituted a monitoring Committee to ensure compliance with provisions of Solid Waste Management Rules, 2016 and also directed deposition of Rs. 100 crores in a ring fenced account for compliance measures.

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16. That accordingly, the Hon'ble Tribunal directed Municipal Corporation, Gurgaon to verify the factual position and to take action, if any violation is found.

Copy of the Order dated 19.10.2022 of this Hon'ble Tribunal in Execution Application No. 31 of 2022 is annexed herewith as **ANNEXURE A-5.**

17. It is submitted by the Applicant that if Municipal Corporation of Gurugram complies with the direction of this Hon'ble Tribunal in OA No. 136 of 2022 and Execution Application No. 31 of 2022 and ensures that the waste generators undertake segregation of waste and in-situ composting, then the burden on Bandhwari landfill is likely to reduce. This in turn will lead to reduction in production and discharge of leachate, which is contaminating the groundwater and watering holes for wild animals around the Bandhwari landfill.

18. That in light of such non-compliance with the Order of this Hon'ble Tribunal, the Applicant had sent an email dated 18.11.2022 to the authorities, which was further forwarded to the Haryana Pollution Control Board for compliance on 24.11.2022.

Copy of the email dated 18.11.2022 and 24.11.2022 is annexed herewith as **ANNEXURE A-6 (COLLY).**

19. That however, since only a small number of residential complexes in Gurugram District are undertaking segregation of waste and in-situ composting, and the Municipal Corporation of Gurugram has failed to take action against them, in clear violation of the Orders of this Hon'ble Tribunal, the waste is ultimately being sent to Bandhwari landfill.

20. That this is not only increasing the stress on the landfill but also, due to lack of segregation and scientific management of waste, issues



such as foul smell, leachate discharge into drinking water, instances of waste catching fire, death of wild animals have arisen.

21. Therefore, directions may be issued by this Hon'ble Tribunal to the authorities to ensure that compliance with the directions given in OA No. 136 of 2022 is done, which will reduce the burden on Bandhwari landfill.

DEPONENT

VERIFICATION

I the above-named deponent, do hereby verify that the contents of the above Affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

06 NOV 2023

Verified at _____ on this _____ day of _____, 2022.

Bandhwari
**I, IDENTIFIED THE
DEPONENT WHO HAS
SIGNED IN MY PRESENCE**

DEPONENT

NOTARY PUBLIC APPOINTED BY
GOVT. OF INDIA
G. S. KHARRANDA
Notary Reg. No. 785
6 NOV 2023
ADVOCATE ENL. No. D.287161
ATTESTED 9899422266

ATTESTED
ji
NOTARY PUBLIC

Annexure A-1

Application under Section 6 and 7(5) of the RTI ACT, 2005

2020/11711514

Date 17/11/2020

To SPIO/SSI MCG

MUNICIPAL CORPORATION, GURGAON	
CITIZEN FACILITATION CENTER	
Receiving No.	1190
Date	17/11/2020
Time	

Fees Paid Via :

- A. Full name of the Applicant: VAISHALI RANA
 B. Address: 1403, T-10, VALLEY VIEW ESTATE, GWAL AHARI, GURGAON - Faridabad Road, GURGAON - 122003
 Ph No.: 9899078299
 C. Matter of Information:
 Under SWM 2016 Rules, number of BWGs composting, segregating & number of Challans issued by MCG

Through Present application, the applicant desires the following information :

- 1) Number/list/details of Challans issued to BWGs for not segregating & composting, year wise in 2018, 2019 & 2020.
- 2) Challan amount/details (BWG wise) MCG received from BWGs in year 2018, 2019, 2020.
- 3) Number of notices issued by MCG to BWGs in 2018, 2019 & 2020 with details of BWGs to whom notice was served.
- 4) Number/list of BWGs composting, year wise in 2018, 2019, 2020.
- 5) List of BWGs under MCG jurisdiction (Residential + Commercial + Urban villages) as of 2020.
- 6) Projection/Target to be achieved by MCG, regarding new Composting units to be installed by BWGs, if any, in year 2020, 2021.

Page

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ANNEXURE-A/2

Application under Section 6 and 7(5) of the RTI Act, 2005

(2020111711514)

Date: 17/11/2020

To,

SPIO/SSI MCG

<p>MUNICIPAL CORPORATION, GURGAON CITIZEN FACILITATION CENTER</p> <p>Receiving No. 1190 Date: 17/11/2020, Time:</p>

Fees Paid Via:

- A. Full name of the Applicant: VAISHALI RANA
- B. Address: 1403, T-10, VALLEY VIEW ESTATE, GWAL PAHARI, GURGAON-FARIDABAD ROAD, GURGAON – 122003, Ph No.: 9899078299
- C. Matter of Information: Under SWM 2016 Rules, Number of BWGs composting, segregating & number of Challans issued by MCG.

Through Present application, the applicant desires the following information:

- 1) Number/list/details of Challans issued to BWGs for not segregating & composting, year wise in 2018, 2019 & 2020.
- 2) Challan amount/details (BWG wise) MCG received from BWGs in year 2018, 2019, 2020.
- 3) Number of notices issued by MCG to BWGs in 2018, 2019 & 2020 with details of BWGs to whom notice was served.
- 4) Number/list of BWGs composting, year wise in 2018, 2019, 2020.
- 5) List of BWGs under MCG jurisdiction (Residential + Commercial + Urban villages) as of 2020.
- 6) Projection/Target to be achieved by MCG, regarding new composting units to be installed by BWGs, if any, in year 2020, 2021.

Sd/- Vaishali Rana

//TRUE TYPED COPY//



- First Appeal Application
 under Section 19(1) of the RTI Act, 2005

To

At 4th Jan 2021

First Appellate Authority
 JC -2
 MCG

Sir,

SUBJECT :- First Appeal Application against
RTI NO. 2020/117/11514 dt. 17th Nov 2020

That applicant desires to file for the 'first appeal', basis the following grounds:

NO INFORMATION HAS BEEN PROVIDED SINCE 17/11/2020 DESPITE PROCEDURAL STIPULATED TIME PERIOD OF 30 DAYS regarding numbers of BNGs comparing, segregating A number of notices/challans issued by MCG under SWM 2016.

MUNICIPAL CORPORATION, GULSHAN CITIZEN FACILITATION CENTRE	
Receiving No.	10
Date	4/1/21
Time	

Sincerely,
 Vaishali Rana

(VAISHALI RANA)

Mb. No. - 9899078299

Email id - vaishali2019.vrc@gmail.com

First Appeal Application
under Section 19(1) of the RTI Act, 2005

Dt. 4th Jan. 2021

To,

First Appellate Authority,
JC-2,
MCG

Sir,

SUBJECT:- First Appeal Application against RTI No. 2020111711514
dt. 17th Nov. 2020

1. That Applicant desires to file for the 'First Appeal', basis the following grounds:

NO INFORMATION HAS BEEN PROVIDED SINCE 17/11/2020 DESPITE PROCEDURAL STIPULATED TIME PERIOD OF 30 DAYS regarding numbers of BWGs composting, segregating & number of notices / challans issued by MCG under SWM, 2016.

MUNICIPAL CORPORATION, GURGAON
CITIZEN FACILITATION CENTER

Receiving No. 10
Date: 4/1/21, Time:

Sincerely,

Sd/- Vaishali Rana

(VAISHALI RANA)

Mob. No. 9899078299

Email id: vaishali2013.vrc@gmail.com

//TRUE TYPED COPY//





From FAA-cum-Joint Commissioner-II
Municipal Corporation, Gurugram.

To SPIO-cum-SSI-I,II,III,IV,
Municipal Corporation, Gurugram.

No. FAA/J.C-II/RTI/MCG/2021/ 5 187 Dated:13.01.2021

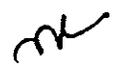
Sub: 1st appeal under R.T.I Act-2005 of Sh. Vaishali Rana, application no. 202011711514 dated 17.11.2020. 1st appeal application received dated 04.01.2020 through CFC, MCG.

The applicant vide application dated 17.11.2020 received through CFC, MCG requested to provide information under RTI Act. You have failed to supply the information within the stipulated time of 30 days. Consequently the applicant filed 1st appeal. Please find enclosed herewith a copy of RTI application with 1st appeal application received from CFC is hereby sent to your office with the direction to appear for personal hearing on dated 25.01.2021 at 12:00 Noon.


FAA-cum-Joint Commissioner-II
Municipal Corporation, Gurugram.

Endst No. FAA/J.C-II/RTI/MCG/2021/ 5 188 Dated:13.01.2021

A copy is forwarded to Sh. Ms. Vaishali Rana, 1403, T-10, Valley View Estate, Gwal Pahari, Gurugram-Faridabad Road, Gurugram (Mob. 9899078299) . You are requested to appear for personal hearing on dated 25.01.2021 at 12:00 Noon before FAA-cum-Joint Commissioner-II, Municipal Corporation, Building, Opposite Civil Hospital, Gurugram.


FAA-cum-Joint Commissioner-II
Municipal Corporation, Gurugram

BWG Notice issued details Zone - 3

Sr.No.	Name of RWA	Address	Notice Date	Challan to be issued date	Receiver name	Mobile No.	Reply
1	Aardee Mall	Aardee Mall				9811837071	
2	Central Arcade	Central Arcade				0124-4256566	
3	Central Plaza Mall	Central Plaza Mall	6/8/2020	21/8/2020		0124-4010001	
4	DLF Beverly Park 1	DLF Beverly Park 1	6/8/2020	21/8/2020		0124-4011757	Challan on 27/08/2020
5	DLF City Center Mall	DLF City Center Mall				9811094514	
6	DLF City Club	DLF City Club	1/8/2020	16/8/2020		9958171580	
7	DLF City Club	DLF City Club	1/8/2020	16/8/2020		9958171580	
8	DLF Cross Point Mall	DLF Cross Point Mall	4/8/2020	19/8/2020		0124-4272359	
9	DLF Grand Mall	DLF Grand Mall				9718649165	
10	DLF Star Tower	DLF Star Tower	8/8/2020	23/8/2020		8778707207	
11	DT City Center Mall	DT City Center Mall				9811094514	
12	DT Mall	DT Mall	6/8/2020	21/8/2020		9990323158	
13	Global Foyer	Global Foyer	6/8/2020	21/8/2020		9990453047	
14	Gurgaon Central Mall	Gurgaon Central Mall	6/8/2020	21/8/2020		8851528351	
15	HUDA Gymkhana Club	HUDA Gymkhana Club	25/8/2020	Due Date		9650435127	
16	JMD Regend Square	JMD Regend Square	24/8/2020	8/9/2020		9811779247	
17			21/8/2020	5/9/2020		7503630023	
18	Kingdom of Dreams	Kingdom of Dreams				9910208297	
19	MGF MegaCity Mall	MGF MegaCity Mall				9015192403	
20	MGF Megapolis Mall	MGF Megapolis Mall	4/8/2020	19/8/2020		9871449911	
21	MGF Metropolitan Mall	MGF Metropolitan Mall	7/9/2020			8384847484	
22	MGF Plaza Mall	MGF Plaza Mall	25/8/2020	9/9/2020		9910695449	
23	One Horizon Center	One Horizon Center	10/8/2020	25/8/2020		9971915606	
24	Sahara Grace	Sahara Grace	6/8/2020	21/8/2020		0124-4304900	
25	Sahara Mall	Sahara Mall	6/8/2020	21/8/2020			
26	Senior Mall	Senior Mall				9871344423	
27	Super Mart 1 & 2	Super Mart 1 & 2	4/8/2020	19/8/2020			
28	The Ambience Mall	The Ambience Mall				9958120716	
29	Two Horizon Center	Two Horizon Center	10/8/2020	25/8/2020		8826897255	
30	Vatika First India Place	Vatika First India Place	11/8/2020	26/8/2020		9818882925	
31	Vipul Agora	Vipul Agora	6/8/2020	21/8/2020		9717396534	
32	Bristol Hotel	Bristol Hotel	7/8/2020	22/8/2020			
33	Crown Plaza Hotel	Crown Plaza Hotel				81304099993	
34	Double Tree Hotel	Double Tree Hotel	11/8/2020	26/8/2020		9510488068	
35	Fortune Hotel	Fortune Hotel	7/9/2020				
36	Hotel Citrus	Hotel Citrus				9711878595	
37	Hotel Palazzo	Hotel Palazzo	25/8/2020	9/9/2020		9999915226	
38	IBIS Hotel	IBIS Hotel	2/8/2020	23/8/2020		7011685495	
39	Lemon Tree Hotel 1	Lemon Tree Hotel 1	1/8/2020	22/8/2020		7011685495	
40	Lemon Tree Hotel 2	Lemon Tree Hotel 2	7/8/2020	22/8/2020			

41	Park Plaza Hotel	Park Plaza Hotel	25/8/2020	9/9/2020	441	9711009916	
42	The Le Meridian Pullman Hotel	The Le Meridian Pullman Hotel	9/16/2020	9/30/2020			
43	The Leela Ambience	The Leela Ambience	26/7/2020	11/8/2020		0124 4771234	
44	The Westin Hotel	The Westin Hotel	6/8/2020	21/8/2020		8826392270	
45	Alchemist Hospital	Alchemist Hospital					
46	Max Hospital	Max Hospital	7/8/2020	22/8/2020		9634676264	x
47	Paras Hospital	Paras Hospital	7/8/2020	22/8/2020		8376804818	x
48	ABW Tower	ABW Tower	6/8/2020	21/8/2020		9540098115	x
49	Adhunik apartments	Adhunik apartments	5/8/2020	20/8/2020		9953153720	
50	Agrim apartments	Agrim apartments					
51	Ambience Island Apartment	Ambience Island Apartment	5/8/2020	20/8/2020		0124-4369950	
52	Anand nikaten	Anand nikaten				9773819985	
53	Central Park	Central Park	7/8/2020	22/8/2020		8287102520	4243
54	Centrum Plaza	Centrum Plaza	17/08/2020	31/08/2020		0124 4241621	
55	Dell Office 43	Dell Office 43	9/9/2020			9654128820	
56	Delta Square	Delta Square	12/8/2020	27/8/2020		0124-4198001	Challan on 28/08/20
57	Devender Vihar	Devender Vihar	5/8/2020	20/8/2020		9210908037	
58	DLF Aralias	DLF Aralias	11/8/2020	26/8/2020		8929811513	
59	DLF Belvedere Park	DLF Belvedere Park	1/8/2020	16/8/2020		9625039214	
60	DLF Belvedere Tower	DLF Belvedere Tower	1/8/2020	16/8/2020		9625039214	
61	DLF Beverly Park 2	DLF Beverly Park 2	6/8/2020	21/8/2020		0124 4011757	
62	DLF Center Court	DLF Center Court	10/8/2020	25/8/2020		8527366072	
63	DLF Corporate Park	DLF Corporate Park	1/8/2020	15/8/2020		8010236022	
64	DLF Crest	DLF Crest	9/9/2020			9899318882	
65	DLF Cyber City All Buildings	DLF Cyber City All Buildings					
66	DLF Golf & Country Club	DLF Golf & Country Club	8/9/2020			9599848277	
67	DLF Hamilton Court	DLF Hamilton Court	4/8/2020	19/8/2020		0124-2385436	
68	DLF Hamilton Court	DLF Hamilton Court	4/8/2020	19/8/2020		0124-2385437	
69	DLF IT Park	DLF IT Park					
70	DLF Magnolias	DLF Magnolias	11/8/2020	26/8/2020		9313762390	
71	DLF Oakwood Estate	DLF Oakwood Estate					
72	DLF Park Place	DLF Park Place	8/8/2020	23/8/2020		9818464475	
73	DLF Pinnacle	DLF Pinnacle					
74	DLF Princeton Estate	DLF Princeton Estate	NOT COMPLETED				
75	DLF the Bellaire	DLF the Bellaire					
76	DLF Windsor Court	DLF Windsor Court					
77	DLF World Tech Park	DLF World Tech Park	4/8/2020	19/8/2020		8929545464	
78	Emaar MGF Business Park	Emaar MGF Business Park					
79	Emaar the Palm Springs	Emaar the Palm Springs					
80	Essel Towers	Essel Towers	4/8/2020	19/8/2020		9654128022	Challan on 26/08/2020
81	Garden Estate	Garden Estate	1/8/2020	15/8/2020		0124-4061802	

82	Genpact Office,	Genpact Office,	10/8/2020	25/8/2020		9711251660	DUS-9
83	Golden crest	Golden crest	31/07/2020	15/8/2020		9899955692	
84	Hamilton, Regency Park 2	Hamilton, Regency Park 2	4/8/2020	19/8/2020		7210998424	
85	Heritage City	Heritage City	4/8/2020	19/8/2020		9910484734	challan 5000026-08-2020
86	Hermitage	Hermitage	4/8/2020	19/8/2020		9625150992	
87	I F S apartments	I F S apartments	5/8/2020	20/8/2020		77039005586	
88	Iffco Tokio	Iffco Tokio	25/8/2020	9/9/2020		9910045304	
89	Ireo Grand Society	Ireo Grand Society	- Composting				
90	Jalvayu Vihar Towers	Jalvayu Vihar Towers	5/8/2020	20/8/2020		8448115228	Challan on 24/08/2020
91	Jeevan tara	Jeevan tara					
92	JMD Empire Square	JMD Empire Square	24/08/2020	8/9/2020		9811779247	
93	JMD Regend Plaza	JMD Regend Plaza	7/9/2020			8766321683	
94	Kanchanjunga	Kanchanjunga	5/8/2020	20/8/2020		9971698767	
95	Karanvir	Karanvir	31/07/2020	15/8/2020		9311103005/9891761878	
96	Mahindra Lumiere	Mahindra Lumiere					
97	Maitry apartments	Maitry apartments	8/9/2020			989135498	
98	MGF Villas	MGF Villas	4/8/2020	19/8/2020			
99	Ocus Techno polis	Ocus Techno polis	9/9/2020			956029337	
100	Orchid Center	Orchid Center	17/08/2020	31/08/2020		931008815	
101	Orchid Garden	Orchid Garden					
102	Orchid Global Business Park	Orchid Global Business Park					
103						8448306453	Challan on 24/08/2020
104	Park Centra	Park Centra	26/07/2020	9/8/2020		0124 4205758	BJA
105	Parsavnath Exotica	Parsavnath Exotica	17/08/2020	31/08/2020		9999359308	
106	PIB gharonda	PIB gharonda	8/9/2020			9818587565	
107	Platinum Tower	Platinum Tower				0124 2822011	
108	Power Grid	Power Grid					
109	Priyadarshani	Priyadarshani				9999791846	
110	PWO Apartment	PWO Apartment				9650134570	
111	Rail Vihar	Rail Vihar	5/8/2020	20/8/2020		8287331433	
112	REC Headquarters	REC Headquarters				9811106010	
113	RFES Limited	RFES Limited	25/8/2020	9/9/2020		9555929997	
114	Sanskritia	Sanskritia	8/9/2020			9911195000	
115	Sheeba apartments	Sheeba apartments	4/8/2020	19/8/2020		9015328140	
116	Shri kripalu ji	Shri kripalu ji	31/07/2020	14/8/2020		9958229251	
117	Siddhartha apartments	Siddhartha apartments	5/8/2020	20/8/2020		8743893976	COMPOSTING -
118	Sujan vihar	Sujan vihar	7/9/2020				
119	Sun City	Sun City					
120	Suncity Business Tower	Suncity Business Tower				0124 420459	
121	Surya cghs	Surya cghs	10/8/2020	25/8/2020		9953320500	
122	Technocrat apartments	Technocrat apartments	8/9/2020			9911188857	Ch
123	The lions	The lions	5/8/2020	20/8/2020		8090597402	BUSINESS
124	The Masterpiece	The Masterpiece	10/8/2020	25/8/2020			

125	The officer welfare organization	The officer welfare organization					
126	The Olive height	The Olive height S-56	5/8/2020	20/8/2020	9999500938		9
127	The Parkview	The Parkview S-56	5/8/2020	20/8/2020	8826570987		8
128	The Retreat	The Retreat	4/8/2020	19/8/2020	8570835201		7
129	Time Towers	Time Towers	4/8/2020	19/8/2020	0124-4232629		BUSINESS PARK
130	Unitech the Palm	Unitech the Palm	9/9/2020		7428240889		Composting
131	Uniworld City	Uniworld City	composting		0124 4227909		They have already received notice on date 15/01/2020 so they didn't accept the notice on 25/07/2020
132	Uniworld Spa East	Uniworld Spa East	25/7/2020	10/8/2020	8130295605		5
133	Uniworld Spa west	Uniworld Spa west	25/7/2020	10/8/2020	8130295605		4
134	Varun apartments	Varun apartments	31/07/2020	14/8/2020	9911186453	COMPOSTING	
135	Vatika City Point	Vatika City Point	7/9/2020		9990422299		B.C.
136	Vatika Tower	Vatika Tower	9/9/2020		8957269064		they already have compost plant
137	Victory Valley View	Victory Valley View					2
138	Garden Estate Sector 24	Garden Estate Sector 24	1/8/2020	16/8/2020	0124 4061802		2
139	DLF Belvedere Tower Sector 24	DLF Belvedere Tower Sector 24	1/8/2020	16/8/2020	9625039214		1
140	The Leela Ambience Sector 25A	The Leela Ambience Sector 25A	26/7/2020	11/8/2020	0124 4771234		HOTEL

BWG Notice issued details Zone -3							
Sr. No.	Name of RWA	Address	Notice Date	Challan to be issued date	Receiver name	Mobile no.	Reply
1	Aardee Mall	Aardee Mall				9811837071	
2	Central Arcade	Central Arcade				0124-4256566	
3	Central Plaza Mall	Central Plaza Mall	6/8/2020	21/8/2020		0124-4010001	
4	DLF Beverly park-1	DLF Beverly park-1	6/8/2020	21/8/2020		0124-4011757	Challan on 27/08/2020
5	DLF City Center Mall	DLF City Center Mall				9811094514	
6	DLF City Club	DLF City Club	1/8/2020	16/8/2020		9958171580	
7	DLF City Club	DLF City Club	1/8/2020	16/8/2020		9958171580	
8	DLF Cross Point Mall	DLF Cross Point Mall	4/8/2020	19/8/2020		0124-4272359	
9	DLF Grand Mall	DLF Grand Mall				9718649165	
10	DLF Star Tower	DLF Star Tower	8/8/2020	23/8/2020		8778707207	
11	DT City Center Mall	DT City Center Mall				9811094514	
12	DT Mall	DT Mall	6/8/2020	21/8/2020		9990323158	
13	Global foyer	Global foyer	6/8/2020	21/8/2020		9990453047	
14	Gurgaon Central Mall	Gurgaon Central Mall	6/8/2020	21/8/2020		8851528351	
15	HUDA Gymkhana Club	HUDA Gymkhana Club	25/8/2020	Due date		9650435127	
16	JMD Regend Square	JMD Regend Square	24/8/2020	8/9/2020		9811779247	
17			21/8/2020	5/9/2020		7503630023	
18	Kingdom of Dreams	Kingdom of Dreams					
19	MGF Mega city Mall	MGF Mega city Mall				9910208297	
20	MGF Megapolis Mall	MGF Megapolis Mall	4/8/2020	19/8/2020		9015192403	
21	MGF Metropolitan Mall	MGF Metropolitan Mall	7/9/2020			9871449911	
22	MGF Plaza Mall	MGF Plaza Mall	25/8/2020	9/9/2020		8384847484	
23	One Horizon Center	One Horizon Center	10/8/2020	25/8/2020		9910695449	
24	Sahara Grace	Sahara Grace	6/8/2020	21/8/2020		9971915606	
25	Sahara Mall	Sahara Mall	6/8/2020	21/8/2020		0124-4304900	
26	Senior Mall	Senior Mall					
27	Super Mart 1 &2	Super Mart 1 &2	4/8/2020	19/8/2020		9871344423	
28	The Ambience Mall	The Ambience Mall					
29	Two Horizon center	Two Horizon center	10/8/2020	25/8/2020		9958120716	
30	Vatika First india place	Vatika First india place	11/8/2020	26/8/2020		8826897255	
31	Vipul Agora	Vipul Agora	6/8/2020	21/8/2020		9818882925	
32	Bristol Hotel	Bristol Hotel	7/8/2020	22/8/2020		9717396534	
33	Crown plaza hotel	Crown plaza hotel					
34	Double tree hotel	Double tree hotel	11/8/2020	26/8/2020		8130409993	
35	Fortune hotel	Fortune hotel	7/9/2020			9910488068	

36	Hotel citrus	Hotel citrus					
37	Hotel palazzo	Hotel palazzo	25/8/2020	9/9/2020		9711878595	
38	IBIS Hotel	IBIS Hotel	8/8/2020	23/8/2020		9999915226	
39	Lemon Tree hotel 1	Lemon Tree hotel 1	7/8/2020	22/8/2020		7011685495	
40	Lemon Tree hotel 2	Lemon Tree hotel 2	7/8/2020	22/8/2020		7011685495	
41	Park Plaza hotel	Park Plaza hotel	25/8/2020	9/9/2020		9711009916	
42	The Le Meridian Pullman Hotel	The Le Meridian Pullman Hotel	9/16/2020	9/30/2020			
43	The Leela Ambience	The Leela Ambience	26/7/2020	11/8/2020		0124-4771234	
44	The Westin Hotel	The Westin Hotel	6/8/2020	21/8/2020		8826392270	
45	Alchemist Hospital	Alchemist Hospital					
46	Max Hospital	Max Hospital	7/8/2020	22/8/2020		9634676264	
47	Paras Hospital	Paras Hospital	7/8/2020	22/8/2020		8376804818	
48	ABW Tower	ABW Tower	6/8/2020	21/8/2020		9540098115	
49	Adhunik Apartments	Adhunik Apartments	5/8/2020	20/8/2020		9953153720	
50	Agrim apartments	Agrim apartments					
51	Ambience island Apartment	Ambience island Apartment	5/8/2020	20/8/2020		0124-4369950	
52	Anand nikaten	Anand nikaten				9773819985	
53	Centrum plaza	Centrum plaza	7/8/2020	22/8/2020		8287102520	
54	Centrum Plaza	Centrum Plaza	17/8/2020	31/8/2020		0124-4241621	
55	Dell Office 43	Dell Office 43	9/9/2020			9654128820	
56	Delta Square	Delta Square	12/8/2020	27/8/2020		0124-4198001	Challan on 28.08.2020
57	Devender Vihar	Devender Vihar	5/8/2020	20/8/2020		9210908037	
58	DLF Aralias	DLF Aralias	11/8/2020	26/8/2020		8929811513	
59	DLF Belvedere Park	DLF Belvedere Park	1/8/2020	16/8/2020		9625039214	
60	DLF Belvedere Tower	DLF Belvedere Tower	1/8/2020	16/8/2020		9625039214	
61	DLF Beverly Park 2	DLF Beverly Park 2	6/8/2020	21/8/2020		0124-4011757	
62	DLF Center Court	DLF Center Court	10/8/2020	25/8/2020		8527366072	
63	DLF Corporate park	DLF Corporate park	1/8/2020	15/8/2020		8010236022	
64	DLF Crest	DLF Crest	9/9/2020			9899318882	
65	DLF Cyber City All Buildings	DLF Cyber City All Buildings					
66	DLF Golf & Country Club	DLF Golf & Country Club	8/9/2020			9599848277	
67	DLF Hamilton Court	DLF Hamilton Court	4/08/2020	19/8/2020		0124-2385436	
68	DLF Hamilton Court	DLF Hamilton Court	4/8/2020	19/8/2020		0124-2385437	
69	DLF IT Park	DLF IT Park					
70	DLF Magnolias	DLF Magnolias	11/8/2020	26/8/2020		9313762390	
71	DLF Oakwood Estate	DLF Oakwood Estate					
72	DLF Park Place	DLF Park Place	8/8/2020	23/8/2020		9818464475	
73	DLF Pinnacle	DLF Pinnacle					

74	DLF Princeton Estate	DLF Princeton Estate					
75	DLF the Bellaire	DLF the Bellaire					
76	DLF Windsor Court	DLF Windsor Court					
77	DLF World Tech Park	DLF World Tech Park	4/8/2020	19/8/2020		8929545464	
78	Emaar MGF Business Park	Emaar MGF Business Park					
79	Emaar the palm Springs	Emaar the palm Springs					
80	Essel Towers	Essel Towers	4/8/2020	19/8/2020		9654128022	Challan 26.08.2020
81	Garden Estate	Garden Estate	1/8/2020	15/8/2020		0124-4061802	
82	Genpact office	Genpact office	10/8/2020	25/8/2020		9711251660	
83	Golden crest	Golden crest	31/7/2020	15/8/2020		9899955692	
84	Hamilton regency park2	Hamilton regency park2	4/8/2020	19/8/2020		7210998424	
85	Heritage city	Heritage city	4/8/2020	19/8/2020		9910484734	Challan on 5000026/8/2020
86	Hermitage	Hermitage	4/8/2020	19/8/2020		77039005586	
87	IFS apartments	IFS apartments	5/8/2020	20/8/2020		9910045304	
88	Iffco tokio	Iffco tokio	25/8/2020	9/8/2020			
89	Ireo grand society	Ireo grand society				8448115228	
90	Jalvayu vihar towers	Jalvayu vihar towers	5/8/2020	20/8/2020			Challan on 24/8/2020
91	Jeevan tara	Jeevan tara				9811779247	
92	JMD empire square	JMD empire square	24/8/2020	8/9/2020		8766321683	
93	JMD regend plaza	JMD regend plaza	7/9/2020			8766321683	
94	Kanchanjunga	Kanchanjunga	5/8/2020	20/8/2020		9971698767	
95	Karanvir	Karanvir	31/7/2020	15/8/2020		9311103005/ 9891761787	
96	Mahindra lumiare	Mahindra lumiare					
97	Maitry apartments	Maitry apartments	8/9/2020			9891735498	
98	MGF villas	MGF villas	4/8/2020	19/8/2020			
99	Ocus techno polis	Ocus techno polis	9/9/2020			956029337	
100	Orchid center	Orchid center	17/8/2020	31/8/2020		931008815	
101	Orchid garden	Orchid garden					
102	Orchid global business park	Orchid global business park					
103	Paras twin tower	Paras twin tower				8448306453	Challan on 14/10/2020
104	Park centra	Park centra	26/7/2020	9/8/2020		01244205758	
105	Parsavnath exotica	Parsavnath exotica	17/8/2020			9999359308	
106	Pib gharonda	Pib gharonda	8/9/2020			9818587565	
107	Platinum tower	Platinum tower					
108	Power grid	Power grid				01242822011	
109	Priyadarshani	Priyadarshani					
110	PWO apartment	PWO apartment				9999791846	

111	Rail vihar	Rail vihar	5/8/2020	20/8/2020		9650134570	
112	REC headquarters	REC headquarters				8287331433	
113	RITES limited	RITES limited	25/8/2020	9/9/2020		9811106010	
114	Sanskritia	Sanskritia	8/9/2020			9555924397	
115	Sheeba apartments	Sheeba apartments	4/8/2020	19/8/2020		9911195000	
116	Shri Kripalu ji	Shri Kripalu ji	31/7/2020	14/8/2020		9015328140	
117	Siddhartha apartments	Siddhartha apartments	5/8/2020	20/8/2020		9958229251	
118	Sujjan vihar	Sujjan vihar	7/9/2020			8743893976	
119	Sun city	Sun city					
120	Suncity business tower	Suncity business tower					
121	Surya cghs	Surya cghs	10/8/2020	25/8/2020		01244260459	
122	Technocrat apartments	Technocrat apartments	8/9/2020			9953320500	
123	The lions	The lions	5/8/2020	20/8/2020		9911188852	
124	The masterpiece	The masterpiece	10/8/2020	25/8/2020		8090597402	
125	The officer welfare organization	The officer welfare organization					
126	The olive height	The olive height	5/8/2020	20/8/2020		9999500938	
127	The Parkview	The Parkview	5/8/2020	20/8/2020		8826570987	
128	The retreat	The retreat	4/8/2020	19/8/2020		8570835201	
129	Time towers	Time towers	4/8/2020	19/8/2020		01244232629	
130	Unitech the palm	Unitech the palm	9/8/2020			7428240889	
131	Uniworld city	Uniworld city				01244227909	They have already received notice on dated 15/1/2020 so they didn't accept the notice on 25/7/2020
132	Uniworld spa east	Uniworld spa east	25/7/2020	10/8/2020		8130295605	
133	Uniworld spa west	Uniworld spa west	25/7/2020	10/8/2020		8130295605	
134	Varun apartments	Varun apartments	31/7/2020	14/8/2020		9911186453	
135	Vatika city point	Vatika city point	7/9/2020			9990422299	
136	Vatika tower	Vatika tower	9/9/2020			8957269064	They already have compost plant
137	Victory valley view	Victory valley view					
138	Garden estate sector 24	Garden estate sector 24	1/8/2020	16/8/2020		01244061802	
139	DLF eivedere tower sector 24	DLF eivedere tower sector 24	1/8/2020	16/8/2020		9625039214	
140	The Leela ambience sector	The Leela ambience sector	26/7/2020	11/8/2020		01244771234	

141 Saraswati Kunj Society

Kendriya Vihar

958220496 Challan on 16/10/2020

T. T. C.


Status of Bulk waste Generators Compliance in Zone III							
Serial no	Name and Address of BWG's	Category of BWG	Ward No.	Status of Notice Issued (Yes/No)	Status of Challan issued (Yes/No)	Status of Onsite Composting if not yet started please mentioned expected date of operational (Yes/No)	If onsite composting started is it verified by MCG Staff (Yes/No)
1	Parash Nath Exotica DLF Phase -5, Sector 53, Gurugram.	Residential	32	Yes	no	Composting	yes
2	La Laguni Apartment DLF Phase-5, Sector 54 Gurugram.	Residential	32	Yes	No	Composting	yes
3	Belvedere Tower DFL City Ph-2	Residential	34	Yes	No	Composting	yes
4	Vigyan vihar Sec.56	Residential	30	Yes	Challan Issued	no	
5	Park view Sec.56	Residential	30	Yes	Challan Issued	no	
6	Hewo -1	Residential	30	Yes	no	no	
7	Hewo -2	Residential	30	Yes	no	no	
8	Mongliya Society	Residential	32	Yes	no	Composting	yes
9	DLF Executive Floors DLF phase 5	Residential	32	Yes	Challan Issued	no	no *
10	Princeton Estate DLF Phase-5, Sector-53	Residential	32	Yes	Challan Issued	no	no *
11	Carlton Estate DLF Phase-5, Sector-53	Residential	32	Yes	Challan Issued	no	no *
12	Trinity Towers Rd	Residential	32	Yes	Challan Issued	no	no
13	Oakwood Estate, DLF Phase 2, Sector 25	Residential	32	Yes	no	Composting	no
14	MGF Villas DLF Phase 2, Sector 25	Residential	32	Yes	no	Composting	no
15	Walle	Residential	30	Yes	no	no	*
16	Suham Station Kanah light	Residential	31	Yes	Challan Issued	no	*
17	Raj Villas GH Plot no.2, Sector 53	Residential	31	Yes	Challan Issued	no	*
18	Green Homes GH Plot no.4 Sector 52	Residential	31	Yes	Challan Issued	no	*
19	The Grand CGHS GH Plot No. 5, Sector 52	Residential	31	Yes	Challan Issued	no	*

20	Mihir Society GH Plot no Sector 52	Residential	31	Yes	Challan Issued	no	
21	Adhunik Apartment GH Plot no 8, Sector 52	Residential	31	Yes	Challan Issued	no	
22	Vikas/Jai Height GH Plot no 10, Sector 52	Residential	31	Yes	Challan Issued	no	
23	Aviation Heights GH Plot No. 11	Residential	31	Yes	no	Composting	yes
24	Karnveer GH Plot no. 13, Sector 52	Residential	31	Yes	Challan Issued	no	
25	Skylark GH Plot no. 14, Sector 52	Residential	31	Yes	Challan Issued	no	
26	Skyland sec 52	Residential	31		Challan Issued	no	
27	Sri Kripalu Ji GH Plot No. 15 Sec.56	Residential	30	Yes	Challan Issued	no	
28	Emerad Green GH Plot no. 20, Sector 52	Residential	31	Yes	Challan Issued	no	
29	Double Tree By Hilton Sector 56 Golf Course	Residential	30	Yes	Challan Issued	no	
30	The Grand Aravalli Sector 58 Golf Course	Residential	30	Yes	no	Composting	
31	IBIS Hotel Golf Course Road	Residential	32	Yes	Challan Issued	no	
32	Devender Vihar Sector 56	Residential	30	Yes	no	no	
33	Rail Vihar Sector 56 Gurugram	Residential	30	Yes	Challan Issued	no	Repeated of 668
34	IREO uptown sec 58	Residential	30	Yes	No	Composting	yes
35	Central park-1, Sector 42/43	Residential	32	Yes	No	Composting	yes
36	Parsvnath Exotica sec 43	Residential	34	Yes	No	Composting	yes
37	Sujan Vihar sec 43	Residential	34	Yes	No	Composting	yes
38	Heritage city	Residential	34	Yes	No	Composting	yes
39	DLF Icon	Residential	34	Yes	No	Composting	yes
40	MGF Metropolitan mg road	Residential	34	Yes	No	Composting	yes
41	Tarika Society sec 43	Residential	34	Yes	No	Composting	yes
42	Sangrithi apartment sec 43	Residential	34	Yes	Challan Issued	Composting	yes
43	Surya CGHD Ltd. sec 43	Residential	34	Yes	Challan Issued	Composting	yes
44	Gurugram society sec 56	Residential	30	Yes	Challan Issued	no	
45	Gracious Tower sec 56	Residential	30	Yes	Challan Issued	no	
46	Connaisseur Twim Towe rsec 43	Residential	32	Yes	no	Composting	yes
47	Jeevan tara CGHS Ltd. sec 43	Residential	32	Yes	no	Composting	yes

48	Vidya Enclave sec 56	Residential	30		Challan Issued	no	
49	Wellington Estate sec 53	Residential	32	Yes	no	Composting	yes
✓ 50	Vipul Belmonte golf course road	Residential	32	Yes	Challan Issued	Composting	yes
✓ 51	The Summit Golf Course road	Residential	32	Yes	Challan Issued	Composting	yes
✓ 52	IVY Apartment Sec 28	Residential	34	Yes	No	Composting	yes
✓ 53	Richmond Park DLF Phase-IV, Sec-43	Residential	32	Yes	No	Composting	yes
✓ 54	Hamilton Court dlf phase 4	Residential	32	Yes	No	Composting	yes
✓ 55	Swarn Villa sec 56	Residential	30	Yes	Challan Issued		yes
✓ 56	DLF H-Block DLF Phase-I	Residential	34	Yes	No	Composting	yes
✓ 57	Pragati CGHS Sushant Lok-II, Sec-55	Residential	32	Yes	No	Composting	yes
✓ 58	Regent House DLF Phase-IV, Sec-43	Residential	32	Yes	No	Composting	yes
✓ 59	Regency Park-2 DLF Phase-IV, Sector 27	Residential	34	Yes	No	Composting	yes
✓ 60	Sahara Grace Chakkarpur, Sec-28	Residential	34	Yes	No	Composting	yes
✓ 61	Hex tax Communesec-43	Residential	32	Yes	No	Composting	yes
✓ 62	La Lagune golf course road	Residential	32	Yes	No	Composting	yes
✓ 63	Verandas golf course road	Residential	32	Yes	No	Composting	yes
✓ 64	Silver Oaks Apartment	Residential	34	Yes	No	Composting	yes
✓ 65	TREO Grand Arch sec 58	Residential	30	Yes	No	Composting	yes
✓ 66	DLF Ridgewood Estate	Residential	34	Yes	No	Composting	yes
✓ 67	Labournum Society sushant lok	Residential	34	Yes	No	Composting	yes
68	Rail Vihar apartments	Residential	30	Yes	No	Composting	yes
69	Royal Residency sec 52	Residential	30	Yes	Challan Issued	no	
70	Friends apartment	Residential	30	Yes	Challan Issued		
71	Huda City Centre	Commercial	34	Yes	Challan Issued		
72	Cyber Hub	Commercial	34	Yes	No		
73	Deil Sec-29	Commercial	34	Yes	No	Composting	yes
74	Genpact Golf Course Road Gurugram	Commercial	32	Yes	Challan Issued	no	
75	Unitech Signature Tower, Sec-29	Commercial	34	Yes	no	Composting	yes
76	Two Horizon Centre, Golf Course Road	Commercial	32	Yes	no	Composting	yes

77	One Horizon Centre, Harizan Colony, Sector 43	Commercial	34	Yes	no	Composting	yes
78	Queen Plaza Sushant Lok Phase I, Sector 43	Commercial	34	Yes	no	no	
79	Punjabi by nature sec29	Commercial	34	Yes	Challan Issued	no	
80	Molecule sec 29	Commercial	34	Yes	Challan Issued	no	
81	Uniworld City	Commercial	32	Yes	No	Composting	yes
82	Near Signature Tower	Commercial	32	Yes	No	Composting	yes
83	Uniworld City	Commercial	32	Yes	No	Composting	yes
84	Palm Unitech Near Huda City Center	Commercial	34	Yes	No	Composting	yes
85	ABW Tower MG road	Commercial	34	Yes	Challan Issued	no	
86	ESSEL Tower mg road	Commercial	34	Yes	Challan Issued	no	
87	Supermat 1	Commercial	34	Yes	Challan Issued	no	
88	Ambience Mall	Commercial(Mall)	34	Yes	No	Composting	yes
89	Gold Soke Mall Sec-43	Commercial(Mall)	34	Yes	No	no	
90	The Bristol Hotel Central Mall Sector 25 Gurugram	Commercial(Mall)	34	Yes	No	no	
91	DLF City Center M G Road	Commercial(Mall)	34	Yes	Challan Issued	Composting	yes
92	Sahara Mall	Commercial(Mall)	34	Yes	Challan Issued	no	
93	MGF Metropolitan	Commercial(Mall)	34		Challan Issued	no	
94	MGF Mega City Mall	Commercial(Mall)	34	Yes	Challan Issued	no	
95	Global Foyer Mall (Subhash)	Commercial(Mall)	32	Yes	Challan Issued	no	
96	Ramesh (Star Mall)	Commercial(Mall)	34	Yes	no	Composting	yes
97	The Ardee City Mall	Commercial(Mall)	31	Yes	no	Composting	yes
98	Grand Mall	Commercial(Mall)	34	Yes	Challan Issued		Composting
99	DLF South Point Mall	Commercial(Mall)	34	Yes	no	Composting	yes
100	DLF Mega Mall	Commercial(Mall)	32	Yes	Challan Issued	no	
101	Galleria Market	Commercial(Market)	34	Yes	Challan Issued	no	
102	Hunter velly sec 29	commercial	34	Yes	Challan Issued	no	
103	Ramada Hotel Sec-44	Commercial(Hotel)	32	Yes	Challan Issued	no	
104	Clarens Hotel Sector 29	Commercial(Hotel)	34	Yes	no	no	
105	Courtyard Marriott Hotel	Commercial(Hotel)	34		Challan Issued	no	
106	Dia park premium Sec 29	Commercial(Hotel)	34	Yes	Challan Issued	no	
107	Taj city center Sector 29 Gurugram	Commercial(Hotel)	34	Yes	no	no	
108	Le Maridian Arjangarh	Commercial(Hotel)	34	Yes	no	no	
109	Crown Plaza Sector 29	Commercial(Hotel)	34	Yes	no	Composting	yes
110	Park Plaza	Commercial(Hotel)	34		Challan Issued	no	
111	Qutub Plaza	Commercial	32	Yes	no	no	

112	Central Blue stone sec 29	Commercial(Restaurant)	34	Yes	Challan Issued	no	
113	Plazzio Hotel sec 29	Commercial(Restaurant)	34	Yes	no	no	
114	21 Gun salnte sec 29	Commercial(Restaurant)	34	Yes	Challan Issued	no	
115	Philtse sec 29	Commercial(Restaurant)	34	Yes	no	no	
116	Decode the wall of love sec 29	Commercial(Restaurant)	34	Yes	Challan Issued	no	
117	Duty free sec 29	Commercial(Restaurant)	34	Yes	Challan Issued	no	
118	Legacy of Sasural sec 29	Commercial(Restaurant)	34	Yes	Challan Issued	no	
119	Batli sec 29	Commercial(Restaurant)	34	Yes	Challan Issued	no	
120	Boom box sec 29	Commercial(Restaurant)	34	Yes	Challan Issued	no	
121	Distler sec 29	Commercial(Restaurant)	34		Challan Issued	no	
122	Lemon Tree Premier, City Center, sec 29	Commercial(Restaurant)	34	Yes	no	Composting	yes
123	Lemon Tree Premier 2 sec 29	Commercial(Restaurant)	34	Yes	no	Composting	yes
124	Factory sec 29	Commercial(Restaurant)	34	Yes	Challan Issued	no	
125	The Agent Jacks sec 29	Commercial(Restaurant)	34	Yes	no	no	
126	The Pause Sector 29	Commercial(Restaurant)	34	Yes	no	no	
127	Thikaana sec 29	Commercial(Restaurant)	34	Yes	no	no	
128	BIKANERVALA sec 29	Commercial(Restaurant)	34	Yes	Challan issued	no	

129	gulab hotels sec 29	Commercial(Restaurant)	34	Yes	no	no	
130	Seasonals taste sec 29	Commercial(Restaurant)	34	Yes	no	no	
131	My Bars Headqaurter sec 29	Commercial(Restaurant)	34	Yes	Challan Issued	no	
132	Ministry of Beer sec 29	Commercial(Restaurant)	34	Yes	no	no	
133	Pind Baiocchi sec 29	Commercial(Restaurant)	34	Yes	no	no	
134	Gravity Space Bar Sec 29	Commercial(Restaurant)	34	Yes	no	no	
135	The wishky Bar (Kapil)	Commercial(Restaurant)	34	Yes	Challan Issued	no	
136	ADDA the Striker sec 29	Commercial(Restaurant)	34	Yes	Challan Issued	no	
137	Saroor MG Road	Commercial(Restaurant)	34	Yes	Challan Issued	no	
138	Chaayos Galleria market	Commercial(Restaurant)	34	Yes	Challan Issued	no	
139	Paras Hospital	Social InfraStructure(Hospital)	32	Yes	no	no	
140	Max Health Care Hospital	Social InfraStructure(Hospital)	32	Yes	no	no	
141	Fortis Hospital	Social InfraStructure(Hospital)	32	Yes	no	no	
142	Mayom Hospital	Social InfraStructure(Hospital)	32	Yes	no	no	
143	G.S.S.S. Gwal Phari(525)	Social InfraStructure(School)	30	No	no	no	
144	G.S.S.S. Chakarpur(2125)	Social InfraStructure(School)	33	No	no	no	
145	Snatan dharm temple	Social InfraStructure(temple)	31	No	no	no	

Status of Bulk waste Generators Compliance in Zone III							
Serial no.	Name and Address of BWG's	Category of BWG	Ward No.	Status of Notice Issued (Yes/No)	Status of Challan issued (Yes/No)	Status of Onsite Composting if not yet started please mentioned expected dated of operational	If onsite composting started is it verified by MCG Staff (Yes/No)
1	Parash Nath Exotica DLF Phase-5, Sector 53, Gurugram,	Residential	32	Yes	No	Composting	Yes
2	La Laguni Apartment DLF Phase-5, Sector 54 Gurugram,	Residential	32	Yes	No	Composting	Yes
3	Belvedere Tower DFL City Ph-2	Residential	34	Yes	No	Composting	Yes
4	Vigyan vihar Sec-56	Residential		Yes	Challan issued	No	
5	Park view Sec-56	Residential	30	Yes	Challan issued	No	
6	Hewo -1	Residential	30	Yes	No	No	
7	Hewo -2	Residential	30	Yes	No	No	
8	Mongliya Society	Residential	30	Yes	No	Composting	Yes
9	DLF Executive Floors DLF Phase-5	Residential	32	Yes	Challan issued	No	No
10	Princeton Estate DLF Phase-5, Sector-53	Residential	32	Yes	Challan issued	No	No
11	Carlton Estate DLF Phase-5, Sector-53	Residential	32	Yes	Challan issued	No	No
12	Trinity Towers Rd	Residential	32	Yes	Challan issued	No	No
13	Oakwood Estate, DLF Phase-2, Sector-25	Residential	32	Yes	No	Composting	No
14	MGF Villas DLF Phase-2, Sector -25	Residential	32	Yes	No	Composting	No
15	Valley View Estate gwal pahadi	Residential	30	Yes	No	No	
16	Sushant Estate near kanahi red light	Residential	31	Yes	Challan issued	No	
17	Raj Villas GH Plot no.2, Sector-53	Residential	31	Yes	Challan issued	No	
18	Green Homes GH Plot no.4,	Residential	31	Yes	Challan issued	No	
19	The Grand CGHS GH Plot No.5, Sector-52	Residential	31	Yes	Challan issued	No	
20	Mihir Society GH Plot no. Sector-52	Residential	31	Yes	Challan issued	No	
21	Adhunik Apartment GH Plot no.8, Sector-52	Residential	31	Yes	Challan issued	No	
22	Vikas/Jai Height GH Plot no.10, Sector-52	Residential	31	Yes	Challan issued	No	
23	Aviation Heights GH Plot No. 11	Residential	31	Yes	No	Composting	Yes
24	Karnveer GH Plot no.13, Sector -52	Residential	31	Yes	Challan issued	No	
25	Skylark GH Plot no.14, Sector-52	Residential	31	Yes	Challan issued	No	
26	Skyland sec-52	Residential	31	Yes	Challan issued	No	
27	Sri Kripalu ji GH Plot No.15 Sec-56	Residential	30	Yes	Challan issued	No	
28	Emerad Green GH Plot no.20, Sector-52	Residential	31	Yes	Challan issued	No	
29	Double Tree By Hilton Sector-56 Golf Course	Residential	30	Yes	Challan issued	No	
30	The Grand Areh Sector-58 Golf Course	Residential	30	Yes	No	Composting	
31	IBIS Hotel Golf Course Road	Residential	32	Yes	Challan issued	No	

32	Devender Vihar Sector-56	Residential	30	Yes	No	No	
33	Rail Vihar Sector-56 Gurugram	Residential	30	Yes	Challan issued	No	
34	IREO uptown Sec-58	Residential	30	Yes	No	Composting	Yes
35	Central park-1, sector 42/43	Residential	32	Yes	No	Composting	Yes
36	Parsvnath Exotica Sec-43	Residential	34	Yes	No	Composting	Yes
37	Sujjan Vihar Sec-43	Residential	34	Yes	No	Composting	Yes
38	Heritage city	Residential	34	Yes	No	Composting	Yes
39	DLF Icon	Residential	34	Yes	No	Composting	Yes
40	MGF Metropolitan mg road	Residential	34	Yes	No	Composting	Yes
41	Tarika Society sec-43	Residential	34	Yes	No	Composting	Yes
42	Sanskriti apartment Sec-43	Residential	34	Yes	Challan issued	Composting	Yes
43	Surya CGHD Ltd. Sec-43	Residential	34	Yes	Challan issued	Composting	Yes
44	Gurugram Society Sec-56	Residential	30	Yes	Challan issued	No	
45	Gracious Tower Sec-56	Residential	30	Yes	Challan issued	No	
46	Connoisseur Twim Tower Sec-43	Residential	32	Yes	No	Composting	Yes
47	Jeevan tara CGHS ltd. Sec-43	Residential	32	Yes	No	Composting	Yes
48	Vidya Enclave sec-56	Residential	30	Yes	No	Composting	Yes
49	Wellington Estate sec-53	Residential	32	Yes	No	Composting	Yes
50	Vipul Belmonte golf course road	Residential	32	Yes	Challan issued	Composting	Yes
51	The Summit Golf Course road	Residential	32	Yes	Challan issued	Composting	Yes
52	IVY Apartment Sec-28	Residential	34	Yes	No	Composting	Yes
53	Richmond Park DLF Phase-IV, Sec-43	Residential	32	Yes	No	Composting	Yes
54	Hamilton Court DLF phase-4	Residential	32	Yes	No	Composting	Yes
55	Swarn Villa Sec-56	Residential	30	Yes	Challan issued	Composting	Yes
56	DLF H-Block DLF phase-1	Residential	34	Yes	No	Composting	Yes
57	Pragati CGHS Sushant Lok-II, Sec-55	Residential	32	Yes	No	Composting	Yes
58	Regent House DLF phase-iv, Sec-55	Residential	32	Yes	No	Composting	Yes
59	Regency park-2 DLF Phase-IV, Sector-27	Residential	34	Yes	No	Composting	Yes
60	Sahara Grace Chakkarpur, Sec-28	Residential	34	Yes	No	Composting	Yes
61	Hex tax Commune sec-43	Residential	32	Yes	No	Composting	Yes
62	La Lagune Golf Course road	Residential	32	Yes	No	Composting	Yes
63	Verandas golf course road	Residential	32	Yes	No	Composting	Yes
64	Silver Oaks Apartment	Residential	34	Yes	No	Composting	Yes
65	IREO Grand Arch Sec-58	Residential	30	Yes	No	Composting	Yes
66	DLF Ridgewood Estate	Residential	34	Yes	No	Composting	Yes
67	Labournium Society sushant lok	Residential	34	Yes	No	Composting	Yes
68	Rail Vihar Apartment	Residential	30	Yes	No	Composting	Yes
69	Royal Residency sec-52	Residential	30	Yes	Challan issued	No	
70	Friends apartment sec-52	Residential	30	Yes	Challan issued	No	

71	Huda city center	Residential	34	Yes	Challan issued	No	
72	Cyber Hub	Residential	34	Yes	No	No	
73	Dell Sec-29	Residential	34	Yes	No	Composting	Yes
74	Genpact Golf Course Road Gurugram	Residential	32	Yes	Challan issued	No	
75	Unitech Signature Tower, S	Residential	34	Yes	No	Composting	Yes
76	Two Horizon Centre, Golf Course Road	Residential	32	Yes	No	Composting	Yes
77	One Horizon Centre, Harizan Colony, Sector-43	Commercial	34	Yes		Composting	Yes
78	Queen Plaza Sushant Lok Phase-1, Sector-43	Commercial	34	Yes		No	
79	Punjabi by nature sec-29	Commercial	34	Yes	Challan issued	No	
80	Molecule sec-29	Commercial	34	Yes	Challan issued	No	
81	Uniwold City	Commercial	32	Yes		Composting	Yes
82	Near Signature Tower	Commercial	32	Yes		Composting	Yes
83	Uniwold City	Commercial	32	Yes		Composting	Yes
84	Palm Unitech Near Huda City Center	Commercial	34	Yes		Composting	Yes
85	ABW Tower MG road	Commercial	34	Yes	Challan issued	No	
86	ESSEL Tower mg road	Commercial	34	Yes	Challan issued	No	
87	Supermat 1	Commercial	34	Yes	Challan issued	No	
88	Ambience Mall	Commercial(Mall)	34	Yes		Composting	Yes
89	Gold Soke Mall sec-43	Commercial(Mall)	34	Yes		No	
90	The Bristol Hotel Central Mall Sector 25 Gurugram	Commercial(Mall)	34	Yes		No	
91	DLF City Center MG Road	Commercial(Mall)	34	Yes	Challan issued	Composting	Yes
92	Sahara Mall	Commercial(Mall)	34	Yes	Challan issued	No	
93	MGF Metropolitan	Commercial(Mall)	34	Yes	Challan issued	No	
94	MGF Mega City Mall	Commercial(Mall)	34	Yes	Challan issued	No	
95	Global Foyer Mall (Subhash)	Commercial(Mall)	34	Yes	Challan issued	No	
96	Ramesh (Star Mall)	Commercial(Mall)	34	Yes	No	Composting	Yes
97	The Ardee City Mall	Commercial(Mall)	34	Yes	No	Composting	Yes
98	Grand Mall	Commercial(Mall)	34	Yes	Challan issued		
99	DLF South Point Mall	Commercial(Mall)	34	Yes	No	Composting	Yes
100	DLF Mega Mall	Commercial(Mall)	32	Yes	Challan issued	No	
101	Galleria Market	Commercial(Market)	34	Yes	Challan issued	No	
102	Hunter velly sec-29	Commercial	34	Yes	Challan issued	No	
103	Ramada Hotel sec-44	Commercial(Hotel)	32	Yes	Challan issued	No	
104	Clarens HotelSector-29	Commercial(Hotel)	34	Yes	No	No	
105	Courtyard Marriott Hotel	Commercial(Hotel)	34		Challan issued	No	
106	Dia park premium sec-29	Commercial(Hotel)	34	Yes	Challan issued	No	
107	Taj city center sector-29 Gurugram	Commercial(Hotel)	34	Yes	No	No	
108	Le Maridian Arjangarh	Commercial(Hotel)	34	Yes	No	No	
109	Crown plaza sector-29	Commercial(Hotel)	34	Yes	No	Composting	Yes

110	Park plaza	Commercial(Hotel)	34		Challan issued	No	
111	Qutub plaza	Commercial	32	Yes	No	No	
112	Central Blue Stone sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
113	Plazzio Hotel sec-29	Commercial(Restaurent)	34	Yes	No	No	
114	21 Gun salnte sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
115	Philtse sec-29	Commercial(Restaurent)	34	Yes	No	No	
116	Decode the wall of love sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
117	Duty free sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
118	Legacy o sasural sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
119	Batli sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
120	Boom box sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
121	Distillery sec-29	Commercial(Restaurent)	34		Challan issued	No	
122	Lemon tree premier, city center sec-29	Commercial(Restaurent)	34	Yes	No	Composting	Yes
123	Lemon tree premier 2 sec -29	Commercial(Restaurent)	34	Yes	No	Composting	Yes
124	Factory sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
125	The Agent jacks sec-29	Commercial(Restaurent)	34	Yes	No	No	
126	The Pause sector-29	Commercial(Restaurent)	34	Yes	No	No	
127	Thikaana sec-29	Commercial(Restaurent)	34	Yes	No	No	
128	Bikanervala sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
129	Gulab hotels sec-29	Commercial(Restaurent)	34	Yes	No	No	
130	Seasonals taste sec-29	Commercial(Restaurent)	34	Yes	No	No	
131	My Bars Headqaurter sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
132	Ministry of Beer sec-29	Commercial(Restaurent)	34	Yes	No	No	
133	Pind Baloochi sec-29	Commercial(Restaurent)	34	Yes	No	No	
134	Gravity space bar sec-29	Commercial(Restaurent)	34	Yes	No	No	
135	The wishky bar (Kapil)	Commercial(Restaurent)	34	Yes	Challan issued	No	
136	ADDA the striker sec-29	Commercial(Restaurent)	34	Yes	Challan issued	No	
137	Saroor MG Road	Commercial(Restaurent)	34	Yes	Challan issued	No	
138	Chaayos Galleria market	Commercial(Restaurent)	34	Yes	Challan issued	No	
139	Paras Hospital	Infrastructure (Hospital)	32	Yes	No	No	
140	Max Health Care Hospital	Infrastructure (Hospital)	32	Yes	No	No	
141	Fortis Hospital	Infrastructure (Hospital)	32	Yes	No	No	
142	Mayom Hospital	Infrastructure (Hospital)	32	Yes	No	No	
143	G.S.S.S. Gwal Phari (525)	Infrastructure(School)	30	No	No	No	
144	G.S.S.S. Chakarpur(2125)	Infrastructure(School)	33	No	No	No	
145	Snatan dharm temple	Infrastructure(School)	31	No	No	No	

T.T.C.




Annexure A-2

Regarding the number of registered RWAs in Gurugram, for research work in context of Waste Generation in the city

5 messages

Zorawar Rana Chandra <zorawar.vrc2015@gmail.com>
To: jddicgurgaon@gmail.com <jddicgurgaon@gmail.com>

Fri, 11 Nov 2022 at 13:03

To

District Registrar
Gurgaon

Sub : Regarding the number of registered RWAs in Gurugram, for research work in context of Waste Generation in the city

Dear sir,

As we had spoken earlier In person, I am seeking information on the number of registered RWAs in Gurugram. I need this data for the research work I am doing regarding the Waste Generation in the city by gated colonies & condominiums.

Thank u

Best Regards

Vaishali Rana (9899078299)

District Industries Centre Gurugram <jddicgurgaon@gmail.com>
To: Zorawar Rana Chandra <zorawar.vrc2015@gmail.com>

Tue, 15 Nov 2022 at 09:47

Dear Madam/Sir,

It is intimated that there are approximately 1200/- residential society (RWA+Condominium) in District Gurugram.



With regards,

Joint Director
(Deptt of Industries & Commerce)
District Industries Centre,
IDC, Sector-16,
Gurugram (Haryana)

+91 (124) 2334254, 2322266
www.investharyana.in

Annexure A-3**Fines on bulk waste generators to be linked to water bills**

timesofindia.indiatimes.com/city/gurgaon/fines-on-bulk-waste-generators-to-be-linked-to-water-bills/articleshow/102786005.cms

TNN / Updated: Aug 17, 2023, 08:15 IST

GURGAON: The Municipal Corporation of Gurgaon (MCG) has decided to link the challans issued to bulk waste generators (BWGs) flouting waste management norms to their water bills.

According to officials, while BWGs found violating the Solid Waste Management (SWM) Rules, 2016, are penalised by the corporation, they often don't deposit the challan amounts. The decision has been made to recover the fines, they added. A fine of Rs 25,000 is imposed on bulk generators for improper waste disposal.

The civic body has also decided to confer awards on the BWGs composting their wet waste and recycling their dry waste properly as per the SWM Rules.

"The commissioner, in a meeting held recently, directed senior officials to merge the challans imposed on the defaulting BWGs with the water bills issued to them by GMDA so that they pay up. It was also decided to give awards to the best performing BWGs," said MCG spokesperson SS Rohilla.

MCG has also decided to take stringent action against defaulting bulk generators, officials said.

In the last two months, MCG has issued 12 challans to bulk waste generators in zone 3 and six in zone 4.

A majority of the city's BWGs are located in zones 3 and 4. Around 27 challans were issued last year.

According to the Solid Waste Management Rules, 2016, a bulk waste generator means and includes buildings occupied by the central government departments or undertakings, state government departments or undertakings, local bodies, public sector undertakings or private companies, hospitals, nursing homes, schools, colleges, universities, other educational institutions, etc having an average waste generation rate exceeding 100kg per day.

MCG came up with a public notice in 2018, stating that the civic body will consider waste generators which produce 50kg or more waste every day as BWGs.

There are around 1,200 residential societies, including condominiums, in the city.

According to the norms, BWGs should first segregate their waste into three categories — dry, wet and domestic hazardous.

The dry recyclable material should be given to the authorised waste pickers or recyclers, while the wet waste is to be processed, treated and disposed of through composting or bio-methanation within the premises.

In February this year, the MCG commissioner had constituted a committee to start an audit

of BWGs of the entire city. The committee comprised the MCG additional commissioner-1, additional commissioner-4, additional municipal commissioner, joint commissioner (Swachh Bharat Mission) and chief engineer.

sOfficials said that they are soon going to start inspections of the existing BWGs to check their waste disposal practices.

In April, the Centre for Science and Environment (CSE) had said MCG needs to map BWGs as the numbers currently identified are underestimated. The civic body had identified 614 BWGs — such as gated communities, institutions, hotels and restaurants in an area over 5,000sqm – in the city. Of these, just around 200 — around one-third — are composting wet waste within their premises, CSE had said in a report.

Annexure A-4

Item No.4

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPALBENCH**

(By Video Conferencing)

Original Application No. 136/2022

Vivek Kamboj & Ors.

Applicants

Versus

Union of India & Ors.

Respondents

Date of hearing: 21.02.2022

**CORAM: HON'BLE MR. JUSTICE BRIJESH SETHI, JUDICIAL MEMBER
HON'BLE Dr. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Adv. Rahul Choudhary, Adv.

Respondent(s):

ORDER

1. The applicants have filed the present application under Section 14, 15 read with Section 20 of the National Green Tribunal Act, 2010 regarding non-compliance of the provisions of SWM Rules, 2016 with regard to non-segregation of waste by waste generators and the absence of in-situ composting. It is submitted that the local authorities have also failed to ensure compliance of the SWM Rules, 2016 and take necessary actions against the waste generators. It is further submitted that 2016 Rules mandate by casting a duty upon every waste generators to segregate wastes and ensure proper disposal. It also puts an obligation on resident welfare, market association, gated communities, institutions and hotels to process, treat and dispose biodegradable wastes through composting or bio-remediation on its own premise to reduce the excess stress on the landfills. It is further submitted by the applicants that

there are 28 bulk waste generators identified in Gurugram out of which 26 has been identified by the Swachh Bharat Mission. It is further submitted that the Swachh Bharat Mission in Municipal Corporation, Gurugram (hereinafter referred to as "MCG") provided with a list of 26 Bulk Waste Generators who are fervently violating the provisions of the SWM Rules, 2016 by not segregating wastes and composting bio-degradable wastes on site. It is further submitted that despite being fully aware of the non-compliance by the 28 bulk waste generators, notice has been issued to only three BWGs. However, till date there is no compliance on the part of the bulk waste generators and also no necessary action has been taken by the MCG to check the grave environment degradation. It is further submitted that non-segregation of waste at source and the absence of in situ composting, is causing widespread land and water pollution along with increasing the stress on Bandhwari landfill, which in turn has contaminated groundwater of nearby 5 villages namely, Bandhwari, Mandi, Manger, Baliwas and Gwal Pahari, thereby causing widespread environmental degradation and health hazards to humans and wildlife.

2. In view of the above grievance the Gurugram Municipal Corporation is directed to look into the grievance of the applicants and take appropriate action in accordance with law following due process.

The application stands disposed of.

Brijesh Sethi, JM

Dr. Afroz Ahmad, EM

February 21, 2022
Original Application No. 136/2022
AK & AP

Annexure A-5

Item No. 01

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Execution Application No. 31/2022

IN

Original Application No. 136/2022

Vivek Kamboj & Ors.

Applicant(s)

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 19.10.2022

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE PROF. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Rahul Choudhary, Advocate for Applicant in E.A 31/2022

ORDER

1. This application seeks execution of order dated 21.02.2022 in O.A No. 136/2022, *Vivek Kamboj & Ors. V. Union of India & Ors.* By the said order, the Tribunal considered the grievance against non-compliance of Solid Waste Management Rules, 2016, at Gurgaon, requiring segregation and scientific disposal of solid waste. Considering the grievance that bulk waste generators were not complying with the rules, the Tribunal directed the Municipal Corporation, Gurgaon to look into the matter and take remedial action.

2. The Tribunal has also dealt with the larger issue of the compliance of SWM Rules, 2016 in Gurugram vide order dated 23.09.2022 in O.A No. 172/2021, *Poonam Yadav v. M/s Ecogreen energy Pvt. Ltd. & Ors.* The

Tribunal has constituted a monitoring Committee headed by Chairman, Haryana State PCB and comprising other concerned senior officers and also required deposit of Rs. 100 crores in a ring fenced account for compliance measures. In these circumstances, only further order can be to forward a copy of this order to the Municipal Corporation, Gurgaon to verify the factual position and if any violation is found, necessary action may be taken. The applicants are also at liberty to represent their grievance before the Committee constituted by the Tribunal.

The Application is disposed of.

A copy of this order be forwarded to Commissioner, Municipal Corporation, Gurugram.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Prof. A. Senthil Vel, EM

October 19, 2022
Execution Application No. 31/2022
IN Original Application No. 136/2022
AB

Annexure A-6 (Colly)



सत्यमेव जयते

भारत सरकार
GOVERNMENT OF INDIA
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
एकीकृत क्षेत्रीय कार्यालय, चंडीगढ़ / Integrated Regional Office, Chandigarh



F. No.: 6-8/2019/Env.

MOST URGENT

To

The Member Secretary,
Haryana Pollution Control Board,
C-11, Sector-6, Panchkula, Haryana-134109
(Email: hspcbms@gmail.com)

Sub.: Compliance of Hon'ble NGT Order in OA 109/2022 dated 23.09.2022 with regard to the to the non removal of the legacy waste from forest area the landfill dumped at 4 particular locations mentioned in the OA 109/2022 at the nearby forest areas of Aravallis of Gurugram and Faridabad Districts and compliance of Hon'ble NGT Order OA 136 / 2022 dated 21st Feb 2022 and 19th Oct 2022 – reg.

Sir,

I am directed to enclose a copy of email of Shri Roma Vinayak (petitioner of OA 109 & 136/2022 pending at Hon'ble NGT) dated 18.11.2022 on the subject mentioned above for kind perusal and action, as appropriate in the matter. A copy of the action taken report/status note may kindly be provided to this office.

Enclosed: A/A

Sincerely,

Signed by Krishan Kishor
Garg
Date: 24-11-2022 12:51:59

Reason: Approved
(Dr. K. K. Garg)

Dy. Director/Scientist 'C'

Copy to:

1. The Additional Commissioner, MC Gurgaon, C-1, Info city, Sector-34, Gurgaon – 122004.
(Email: mswgurgaon2020@gmail.com; faridabadcluster@gmail.com).
2. Shri Roma Vinayak (Email: roma.vinayak@gmail.com).

Email

Environment Wing IRO Chandigarh

From : Regional Officer MoEF IRO Chandigarh <ronz.chd-mef@nic.in>

Fri, Nov 18, 2022 05:07 PM

3 attachments

Subject : Fwd: Compliance of Hon'ble NGT Order in OA 109 / 2022 dated 23rd September 2022 with regard to the non removal of the legacy waste from forest area the landfill dumped at 4 particular locations mentioned in the OA 109 / 2022 at the nearby forest areas of Aravallis of Gurugram and Faridabad Districts and compliance of Hon'ble NGT Order OA 136 / 2022 dated 21st Feb 2022 and 19th Oct 2022 .

To : Krishan Kishor Garg <krishankishor.garg@gov.in>

Cc : Environment Wing IRO Chandigarh <ecompliance-nro@gov.in>

Reply To : Regional Officer MoEF IRO Chandigarh <ronz.chd-mef@nic.in>

*Please put up
21/11/22*

22/11/22

Secretary - C

*Kapoor
21/11/2022
Ro-Sr-2/IAS*

----- Forwarded Message -----

From: "roma vinayak" <roma.vinayak@gmail.com>

To: "Sanjeev Kaushal, IAS" <cs@hry.nic.in>, "hspcb chairman" <hspcb.chairman@gmail.com>, "hspcb ms" <hspcb.ms@gmail.com>, snroy87@gmail.com, "Environment Govt of Haryana" <environment@hry.nic.in>, "DC Gurugram" <dcgrg@hry.nic.in>, "Deputy Commissioner Faridabad" <dcfbd@hry.nic.in>, "Member Secretary CPCB" <mscb.cpcb@nic.in>, "Ms Leena Nandan" <secy-moef@nic.in>, "V Rajagopalan Iyer" <vrg.iyer@nic.in>, "Regional Officer MoEF IRO Chandigarh" <ronz.chd-mef@nic.in>, kanwarpal666@gmail.com, emharyana@gmail.com

Cc: "Jagdish Chander" <pccf-hry@nic.in>, Pspccf@gmail.com, "Commissioner, Faridabad Division" <comm.fbd-hry@gov.in>, cmc@mcg.gov.in, dfogurgaon1@gmail.com, hspcbrogrn@gmail.com, "cf gurgaon" <cf.gurgaon@gmail.com>, "Sudhir Rajpal" <ceo.gmda@gov.in>, manioberoi@gmail.com, vivekkamboj07@gmail.com, "zorawar vrc2015" <zorawar.vrc2015@gmail.com>, rahulchoudharyy@gmail.com

Sent: Friday, November 18, 2022 4:22:28 PM

Subject: Compliance of Hon'ble NGT Order in OA 109 / 2022 dated 23rd September 2022 with regard to the non removal of the legacy waste from forest area the landfill dumped at 4 particular locations mentioned in the OA 109 / 2022 at the nearby forest areas of Aravallis of Gurugram and Faridabad Districts and compliance of Hon'ble NGT Order OA 136 / 2022 dated 21st Feb 2022 and 19th Oct 2022 .

- > To,
- >
- > 1. Chief Secretary , Haryana
- >
- > 2. Chairman , HSPCB
- >
- > 3. Additional Chief Secretary Urban Local Bodies
- >

Plans to pick up forests and wet lands to create yet another Bandhwari . Dumping of mixed waste yet again in the Aravallis will go against the very purpose of the constitution of the committee whose primary responsibility is to halt the continuing damage to the environment and public health .

The committee is hereby requested to store waste by acquiring non forest land / waste land/ agricultural land .

>> b) The three kilo tumour on the ovary of the female leopard found during its autopsy, was the first incident of leopard death due to illness (CANCER / TUMOUR) in the area , as per news paper article - dated 18th November 2022 .

<https://www.hindustantimes.com/cities/gurugram-news/wildlife-dept-teams-to-patrol-aravallis-make-welfare-check-on-animals-101668708869375.html>

>> Destruction of wildlife habitat and usage of forests as dumping ground for all sorts of toxic waste is a dangerous precedence for a catastrophic future . Once again making the purpose of the committee redundant.

>> 4. The Wild Life Department in its (Annexure 2) Letter No 682 MCG dated 11.8.20 have warned MCG's concessionaire Ecogreen of

>> a) proceedings under Wildlife Protection Act 1972

>> b) cancelling their NOC for continuous environmental violations .

>> The presence of eight leopards in Asola Bhatti Wildlife Sanctuary was revealed by Bombay Natural Society and Forest and Wildlife department of Delhi an indicator of thriving ecosystem as reported by various newspapers on 9 .10.22 , highlights the importance of Asolla Bhatti to Sariska Tiger Reserve in Rajasthan. The presence proves the Asola sanctuary does not stand alone in isolation but is a part of a larger ecological corridor . The NGT has been monitoring this dumpsite for the last 7 years and each year there's been only been an increase in the damages and breaches towards environment , wildlife and the local community b) As per 2017 census there were 31 leopards in the Aravallis and currently the estimated numbers have increased to about 60 . The Wildlife Department has been informed about leopard spotting near the landfill by the locals.

> OA 136 - NON SEGREGATION OF WASET AT SOURCE AND ABSENCE OF INSITU COMPOSTING.

>

>

> 1.

>

> The grievance of the petitioners in OA 136/2022

> a) Non segregation of waste generated at source thereby violating SMW2016 .

> b) Non implementation on segregation of waste by the below mentioned bulk waste generators even after issuance of notices , no necessary action taken by MCG .

> c) Complete absence of in-situ composting of biodegradable waste by these Bulk Waste Generators .

>
> The petition was filed regarding inaction of MCG , hon'ble NGT's Order dated 21.02.22 , MCG was directed to look into the grievances of the petitioners requiring segregation and scientific disposal of solid waste and to take remedial action . Non compliance of the direction of the 22nd Feb 2022 Order by MCG even after the lapse of 6 months was followed by an Execution Application u/s 25 of the NGT Act , the Hon'ble NGT thereby in its Order dated 19.10. 2022 in OA 136 / 2022 had forwarded a copy of the Order to Municipal Corporation Gurugram to "verify the factual position and if any violation is found ,necessary action may be taken ". The applicants here by take the liberty to present the grievance before the committee as mentioned in the Order , thus praying -

>

>

> PRAYER

>

> I Expeditious Removal of municipal solid waste dumped in the forest as mentioned in OA 109/ 2022 As per NGT Order dated 23rd Sep 2022 in oa 172/2021 an amount 100 crore is deposited in a ring fenced account with the HSPCB towards environmental compensation for continual damage to the environment and public health . Hence , as one of the first remedial actions , the tons of toxic waste dumped at the 4 specified locations needs to be expeditiously removed .

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>

> II. Take immediate steps for compliance of order dated 22.02.2022 on O.A 136 of 2022 & Direct the following 26 BWG's , the respondents of OA 136/ 2022 about whom MCG is aware as a few have been served notices but action / compliance awaited :

>

- > 1. RWA Police Lines Gurugram
- > 2. RWA Police Lines , Naurangpur , Manesar
- > 3. Sultanpur National Park Tourist Complex
- > 4. RWA Rail Vihar sec 15 part 2
- > 5. Oyster Grand Sec 102
- > 6. RWA Uppal Southend
- > 7. RWA Kendriya Vihar
- > 8. RWA South City 2
- > 9. RWA Sector 4
- > 10. RWA Sector 5
- > 11. RWA Sector 7
- > 12. RWA Sector 9
- > 13. RWA Sector 10
- > 14. RWA Sector 10a
- > 15. RWA sector 46
- > 16. RWA sector 51
- > 17. RWA sector 57
- > 18. RWA sector 40
- > 19. RWA sector 39
- > 20. RWA sector 38
- > 21. RWA sector 31
- > 22. RWA Greenwood City B, C, D , E , F Block
- > 23. RWA Sushant Lok
- > 24. RWA sector 47
- > 25. RWA Greenwood city A

- >
- > III. Direct Municipal Corporation to take action against the waste generators / bulk waste generators for miserably failing to segregate waste at source and compost on site .
- >
- > IV. Direct Municipal Corporation of Gurugram to impose and recover environmental compensation from waste generators / bulk waste generators fir miserably failing to segregate waste at source and compost on site .
- >
- > V. Direct that responsibility be fixed and action be taken against the erring officers of the Municipal Corporation go Gurugram for non compliance of the Hon'ble NGT order dated 21.2.2022 and failing to take necessary action against the violators of the SWM Rules , 2016.

>

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>

>> The Joint Committee report as submitted by the Chief Secretary dated 03.08.2022 in OA 172 /2021 and OA 109/2022 in para 3.3 - Gaps identified is Execution and operation of the Bandhwari Landfill site :

>>

>> 1. " The major gap identified regarding the non compliance of solid waste management rules is non segregation of waste by the Waste Generators . MCG has submitted that the source segregation of solid waste in Gurgaon and Faridabad is about 10-12%. The daily generated MSW is being dumped without any processing at Bandhwari Landfill site resulting into increase in quantity of dumped waste unscientifically.

>> The focus of the committee should be on source segregation followed by collection of waste ,which is fully possible . Instead scarce resources are put at risk leading to irreparable damage . There are atleast 1200 registered RWA's in Gurugram . because of utter failure of the concessionaire Ecogreen to collect segregated waste and treat wet waste insitu.. it is impossible to recover any resources from contaminated mixed garbage .

>> a) Waste reduction via Waste segregation

>> b) Segregated waste collected separately on separate days and in separate dedicated vehicles .

>> c) Insitu composting / ward level biomethanation plants

>> d) Waste Recovery promoted not Waste Incineration

>> Humbly praying expeditious action

>> Best Regards ,

>> Petitioners Of OA 109 & 136/ 2022

>> Roma Vinayak (9999777081)

>> Vivek Kamboj (9811005511)

>> Vaishali Rana (9899078299)

>> Annexure No 1

> 1.

>
> Annexure No 2

 **CSE report on solid waste dumped in Aravallis, Feb 2022.pdf**
2 MB

 **CSE report on Bandhwari landfill leachate, Feb 2022.pdf**
2 MB



PHOTO-2022-11-17-14-55-26.jpeg
19 KB
